

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00505/2017

DATED THIS THE 24TH DAY OF OCTOBER, 2018

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI DINESH SHARMA, MEMBER (A)

R.Santhoshkumar,
Aged about 29 years,
S/o V.Ramu,
GDS MD(Speed), Peenya Small Industries PO,
Bangalore – 58
Residing at
No.122, 2nd Main, 4th Cross,
Kamalanagar, Near 'D' Bus Stand,
Bangalore – 560071Applicant

(By Advocate Shri B.Venkateshan)

vs.

1. The Union of India,
Represented by
The Secretary,
Department of Posts,
Dak Bhavan,
New Delhi – 110 001.

2. The Postmaster General,
South Karnataka Region,
GPO Complex,
Bangalore 560001.

3. The Superintendent of Post Offices,
Bangalore West Division,
Bangalore 560086.

4. The Assistant Superintendent of Post Office,
Bangalore West Division-I,
Bangalore 560013

5. The Registrar, Karnataka State Open University,

Mukthagangothri,
Mysore 570006.

...Respondents.

(By Shri Vishnu Bhat ... Sr.Panel Counsel)

ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

1. After having heard the matter, the learned counsel for the applicant decides to withdraw the OA for the reason that the Bridge Course on which he relies on to base his qualification has been found in all other cases to be not relevant on the basis of the orders issued by the Government of Karnataka refusing to grant equivalence to the Bridge Course. He had actually passed the SSLC earlier and what he had done is that he had appeared for the Bridge Course once again and bettered his prospectus. Since we had granted opportunity following the DOPT circular granting time in compassionate appointment to acquire the qualification, we will now permit him to have liberty to file a fresh OA on the new pleadings as aforesaid.

2. This OA is dismissed as withdrawn. No order as to costs.

(DINESH SHARMA)
MEMBER (A)

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(DR. K.B. SURESH)
MEMBER (J)

